

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

40. C.P.(CAA)/95(MB)2022  
IN  
C.A.(CAA)/69(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Eloise Energy Private Limited

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present.
2. List this matter on **11.04.2023**.

**Sd/-**  
**PRABHAT KUMAR**  
**Member (Technical)**  
/NP/

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**